

3. The present petition raises a number of complicated issues, which need to be resolved first. For this purpose, we have decided that these issues shall be examined by one of us, namely Shri K. N. Sinha, Member (hereinafter referred to as “the one-member bench), who will submit his report and recommendations to the Commission for its consideration and further appropriate action.

4. The one-member bench may finalise his recommendations and submit a report to Commission by mid- December 2005, after opportunity of hearing to the parties involved, who shall appear before the one-member bench on 28.10.2005 at 10.30 A.M for further proceedings.

Sd/-
(A.H.JUNG)
MEMBER

sd/-
(BHANU BHUSHAN)
MEMBER

sd/-
(K.N.SINHA)
MEMBER

sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi, dated the 18th October 2005